

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4862
ANSWERED ON:23.12.2014
PAYMENT OF RENT BY SCHOOLS
Bhuria Shri Dileep Singh;Sreeramulu Shri B.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the names and number of residential educational institutes run by Non-Governmental Organisations (NGOs)/VOs on rented accommodations in the country, State-wise;
- (b) the financial assistance provided in this regard during the last three years;
- (c) whether amount of rent is higher than the cost of the school buildings;
- (d) if so, whether the Government proposes to amend the present guidelines and make provision to give grants to the organisations for construction of school buildings; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a) & (b) This Ministry is implementing the scheme of Grant-in-Aid to voluntary organizations working for Scheduled Castes under which financial assistance is, provided to Non-Governmental Organisations (NGOs) inter-alia, for rent of building in which the residential school is run. During the last three year 69 NGOs were provided financial assistance for rent amounting to Rs. 9032360/- across the country.
- (c) Rent is paid as per the admissible financial norms under the scheme. The financial norm for rent has been increased by 100% in 2014-15.
- (d) Presently, there is no proposal to incorporate such provision in the said scheme.
- (e) Does not arise.